

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 189/96

THURSDAY, THIS THE 6TH DAY OF FEBRUARY, 1997.

C O R A M:

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

T.K. Pavithran
Technician, Telephone Exchange,
Kalamassery.

..Applicant

By Advocate Mr. M.R. Rajendran Nair

Vs.

1. Union of India represented by the
Secretary to Government,
Ministry of Communications,
New Delhi.

2. The General Manager,
Telecommunications, Ernakulam.

3. The Assistant General Manager (Administration)
Office of the General Manager, Telecom,
Ernakulam.

..Respondents

By Advocate Mr. TPM Ibrahim Khan, SCGSC

The application having been heard on 6.2.97, the Tribunal
on the same day delivered the following:

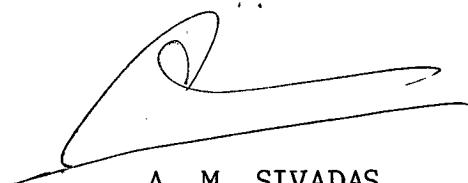
O R D E R

P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

It is submitted by learned counsel for the applicant that
by order dated 1.10.96 the applicant has been deputed for
training. Therefore, the relief prayed for by the applicant that
he may be deputed for training is substantially met. If the
applicant has any further grievance subsequent to the completion
of the training, he may seek such remedy as is open to him.

2. The application is disposed of as infructuous. No costs.

Dated the 6th February, 1997.


A. M. SIVADAS
JUDICIAL MEMBER


P. V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER